

dITEM NO.58

COURT NO.6

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29703/2011

(From the judgement and order dated 25/05/2011 in CR No.2047/2010
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SATYAWATI

Petitioner(s)

VERSUS

RAJINDER SINGH AND ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/04/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. R.C. Kaushik,AOR

For Respondent(s) Mr. Sandeep Bhalla,AOR

UPON hearing counsel the Court made the following
O R D E R

List this petition after the ensuing summer
vacation.

(Parveen Kr.Chawla)
Court Master

(Phoolan Wati Arora)
Court Master